## Annexure 3

Name of the corporate debtor: Sterne India Private Limited; Date of commencement of CIRP: 22nd April, 2025; List of Creditors as on: 31st August, 2025 List of Other Operational Creditors (other than Workmen and Employees and Government Dues)

Amount in INR

e	Name of Creditor	Details of Claims Received		Details of Claims admitted					Amount of			Amount of claims	
Sr. No.		Date of receipt	Amount claimed	Amount of claims admitted	Nature of claims	Amt Covered By Security Interest	Amt Covered by Guarantee	Whether related party?	contingent claims	dues, that may be set off	of claims not admitted	under verification	Remarks, if any
1	Texterity Private Limited	12.05.2025	3,05,835.72	3,05,835.72	Supply of Goods	NA	N.A	No	NA	0.00	0.00	0.00	The claim of operational debt has been admitted as per the documentary records furnished.
2	G4S Secure Solutions India Private Limited	12.05.2025	1,20,33,959.00	1,20,33,959.00	Supply of Services	NA	N.A	No	NA	0.00	0.00	0.00	The claim of operational debt has been admitted as per the documentary records furnished.
3	Aintree Tech Solutions Private Limited	12.05.2025	2,39,92,359.00	2,12,01,830.00	Supply of Services	NA	N.A	No	NA	0.00	0.00	27,90,529.00	The claim of operational debt has been admitted as per the documentary records furnished. The interest claim has not been admitted in the absence of such a clause in the contract as per various decisions of Hon'ble NCLT
4	LR Marketing and Consulting Group	14.05.2025	24,56,071.00	24,56,071.00	Supply of Services	NA	N.A	No	NA	0.00	0.00	0.00	The claim of operational debt has been admitted as per the documentary records furnished.
5	Vishal Video and Appliances Private Limited	14.05.2025	1,31,72,915.00	1,31,72,915.00	Supply of Good & Services	NA	N.A	No	NA	0.00	0.00	0.00	The claim of operational debt has been admitted as per the documentary records furnished.
6	MUFG Intime India Private Limited Formerly (Link Intime India Private Limited)	05.06.2025	53,100.00	53,100.00	Supply of Good & Services	NA	N.A	No	NA		0.00	0.00	The claim of operational debt has been admitted as per the documentary records furnished.
7	Axis Trustee Services Limited	12.06.2025	1,46,648.00	1,46,648.00	Supply of Good & Services	NA	N.A	No	NA	0.00	0.00	0.00	The claim of operational debt has been admitted as per the documentary records furnished.
8	Hindusthan Distributer	04.06.2025	1,14,52,091.69	91,54,249.63	Supply of Good & Services	NA	N.A	No	NA		0.00	22,97,842.06	Principal and Claim has been admitted and interest under verification.

e	Name of Creditor	Details of Claims Received		Details of Claims admitted						Amount of any mutual	Amount	Amount of claims	
Sr. No.		Date of receipt	Amount claimed	Amount of claims admitted	Nature of claims	Amt Covered By Security Interest	Amt Covered by Guarantee	Whether related party?	contingent claims	dues, that may be set off	of claims not admitted	under verification	Remarks, if any
9	Chawla Refrigeration LLP	04.06.2025	2,44,04,322.19	1,93,17,265.79	Supply of Good & Services	NA	N.A	No	NA		0.00	50,87,056.40	Principal and Claim has been admitted and interest under verification.
10	Navrang Marketing	04.06.2025	97,52,748.28	77,53,088.65	Supply of Good & Services	NA	N.A	No	NA		0.00	19,99,659.63	Principal and Claim has been admitted and interest under verification.
11	Navrang Audio Video Private Limited	04.06.2025	1,43,81,662.13	1,14,59,867.00	Supply of Good & Services	NA	N.A	No	NA		0.00	29,21,795.13	Principal and Claim has been admitted and interest under verification.
12	Mahendra Home Appliances	07.07.2025	37,22,908.00	0.00	Supply of Good & Services	NA	N.A	No	NA		0.00	37,22,908.00	The claims were marked for verification by the IRP, and the Resolution Professional is presently in the process of reviewing and validating them.
13	Kay Dee Audiovisions Pvt Ltd	12.07.2025	19,12,444.62	0.00	Supply of Good & Services	NA	N.A	No	NA		0.00	19,12,444.62	The claims were marked for verification by the IRP, and the Resolution Professional is presently in the process of reviewing and validating them.
14	Vijay Distributors	12.07.2025	6,10,099.00	0.00	Supply of Good & Services	NA	N.A	No	NA		0.00	6,10,099.00	The claims were marked for verification by the IRP, and the Resolution Professional is presently in the process of reviewing and validating them.
15	Om Surya Electronics Private Limited	12.07.2025	14,47,520.00	0.00	Supply of Good & Services	NA	N.A	No	NA		0.00	14,47,520.00	The claims were marked for verification by the IRP, and the Resolution Professional is presently in the process of reviewing and validating them.
16	BHARAT VYAVASAYA PVT LTD	12.07.2025	23,26,480.00	0.00	Supply of Good & Services	NA	N.A	No	NA		0.00	23,26,480.00	The claims were marked for verification by the IRP, and the Resolution Professional is presently in the process of reviewing and validating them.
17	Yash Enterprises	12.07.2025	18,45,325.00	0.00	Supply of Good & Services	NA	N.A	No	NA		0.00	18,45,325.00	The claims were marked for verification by the IRP, and the Resolution Professional is presently in the process of reviewing and validating them.

Sr.	Name of Creditor	Details of Claims Received		Details of Claims admitted					Amount of any mutual		Amount	Amount of claims	
No.		Date of receipt	Amount claimed	Amount of claims admitted	Nature of claims	Amt Covered By Security Interest	Amt Covered by Guarantee	Whether related party?	contingent claims	dues, that may be set off	of claims not admitted	under verification	Remarks, if any
18	Deepak Traders	12.07.2025	1,12,000.00	0.00	Spply of Good & Services	NA	N.A	No	NA		0.00	1,12,000.00	The claims were marked for verification by the IRP, and the Resolution Professional is presently in the process of reviewing and validating them.
19	Shah Radio Electronics	12.07.2025	8,06,517.00	0.00	Spply of Good & Services	NA	N.A	No	NA		0.00	8,06,517.00	The claims were marked for verification by the IRP, and the Resolution Professional is presently in the process of reviewing and validating them.
20	Pathak Enterprises	17.07.2025	11,24,617.00	0.00	Spply of Good & Services	NA	N.A	No	NA		0.00	11,24,617.00	The claims were marked for verification by the IRP, and the Resolution Professional is presently in the process of reviewing and validating them.
21	Platinum Electronics and Mobile Marketing	14.07.2025	6,94,196.00	0.00	Spply of Good & Services	NA	N.A	No	NA		0.00	6,94,196.00	The claims were marked for verification by the IRP, and the Resolution Professional is presently in the process of reviewing and validating them.
22	Atlantic Appliances Private Limited	22.07.2025	12,08,060.00	0.00	-	NA	N.A	No	NA		0.00	12,08,060.00	The claims were marked for verification by the IRP, and the Resolution Professional is presently in the process of reviewing and validating them.
23	BDO India LLP	21.08.2025	22,11,010.84	0.00	Forensic Audit Services	NA	N.A	No	NA		0.00	22,11,010.84	The claim was initially not included by the IRP; however, the Resolution Professional is currently in the process of verifying it.
24	MS Telecom	21.08.2025	1,39,30,822.00	0.00	Trading and operations as wholesale dealers of electronic goods	NA	N.A	No	NA		0.00	1,39,30,822.00	Clarifications from the Claimant regarding the charging of interest and the GST breakup are currently awaited.
25	Raj International	25.08.2025	18,80,977.00		Supply of Goods	NA	N.A	No	NA		0.00	18,80,977.00	Under Verification
	Total		14,59,84,688.47	9,70,54,829.79	0.00	0.00	0.00	0.00	0.00	0.00	0.00	4,89,29,858.68	

s	r	Name of Creditor	Details of Claims Received		Details of Claims admitted							Amount	Amount of claims	
	0.		Date of receipt	Amount claimed	Amount of claims admitted	Nature of claims	Amt Covered By Security Interest	Amt Covered by Guarantee	Whether related	contingent claims	dues, that may be set off	of claims not admitted	9 99 99	Remarks, if any

- Notes:

  1. The claims have been partly or fully admitted based on documents and/or clarifications submitted by creditors to substantiate their claims and may be revised in case any additional information become available.
- 2. The necessary justifications and/or explanations have been requested from the creditors for claims under verification and the whole or part of these claims maybe admitted on receiving sufficient proof in support of such claims.
- 3. In case the amount claimed by any creditor is not precise due to any contingency or any other reason than the best estimate of the amount of the claim has been collated based on the information available.
- 4. The amounts of claims admitted may be partly or fully revised including the estimates of contingent claims as may be considered appropriate based on additional information warranting such revision.
- 5. A creditor shall provide an update on the claim as and when the claim is satisfied, partly or fully, from any source in any manner, after the date of commencement of CIRP i.e. 22nd April, 2025.
- 6, An Addendum to Form A Public Announcement is being made on 20th August, 2025 and the revised claims are required to be filed before 26th September, 2025.